

ITEM NO.101

COURT NO.10

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9540-9541/2010

STANDARD CHARTERED BANK

Appellant(s)

VERSUS

ANDHRA BANK FINANCIAL SERVICES LTD & ORS

Respondent(s)

(With appln.(s) for permission to file additional documents and office report)

Date : 05/02/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Ram Jethmalani, Sr. Adv.
Ms. Parul Shukla, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. E. C. Agrawala, Adv.
Mr. Shashank Manish, Adv.

For Respondent(s)
RR-3

Mr. Rohit Kapadia, Sr. Adv.
Mr. Anupam Lal Das, Adv.

RR 4-10

Mr. Pradeep Sancheti, Sr. Adv.
Ms. Sunita Dutt, Adv.
Mr. Shrinivas Deshmukh, Adv.
Mr. Siddharth Thacker, Adv.
Mr. Shashank Trivedi, Adv.
Mr. Anupam Lal Das, Adv.

Mr. Subramonium Prasad, Adv.

Mrs V. D. Khanna, Adv.

Signature Not Verified

M/s. Karanjawala & Co., Adv.

Digitally signed by
Sushil Kumar Rakheja
Date: 2015.02.06
17:25:20 IST
Reason:

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UPON hearing the counsel the Court made the following
O R D E R

Further arguments of Mr. Pradeep Sancheti, learned senior counsel for respondent Nos. 4 to 10 are concluded. Then, Mr. Ram Jethmalani, learned senior counsel for the appellant-Bank made his reply submission.

Learned counsel for the respondents are permitted to file

their written submissions including cross objections by Monday, the 9th February, 2015 after duly serving a copy upon the appellant's counsel. Thereafter, learned counsel for the appellant is also permitted to submit his written submissions/cross objections by Thursday, the 12th February, 2015.

The matters are reserved for judgment.

(S. K. RAKHEJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER